

**Increase in cases of suicides in armed forces**

3150. SHRI SHADI LAL BATRA: Will the Minister of DEFENCE be pleased to state:

(a) whether the cases of suicides and fratricidal killings in the armed forces have increased in the recent past;

(b) if so, the details thereof;

(c) whether the grievances redressal machinery is not effective in the armed forces to tackle such suicides and killings; and

(d) if so, the concrete steps taken by Government to check such incidents?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) No, Sir. The details of suicides and fratricidal killing in the armed forces for the last three years are as under:—

	2007	2008	2009
Suicide	142	130	111
Fratricide	08	04	01

(c) No, Sir.

(d) Does not arise.

**Fighter aircraft crashes**

3151. SHRI MOINUL HASSAN:

SHRI T.M. SELVAGANAPATHI:

Will the Minister of DEFENCE be pleased to state:

(a) the details of fighter aircraft and helicopter crashes in the year 2009-10;

(b) the reasons for these accidents;

(c) whether measures have been taken by Government for modernisation of the Air Force;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) A total of 15 fighter aircrafts and helicopters of the Defence forces crashed during the financial year 2009-10. 1 civilian and 8 service personnel (including pilots) were killed in these accidents. Human Error and Technical Defect were the main reasons for these accidents.

(c) to (e) Appropriate measures for modernization of the Indian Air Force based on operational requirements and national security is undertaken by the Government from time to time. This is an ongoing process.

**Chinese arms recovered from terrorists in Punjab**

†3152. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether terrorists in Punjab were found possessing Chinese weapons;
- (b) if so, the medium and the border wherefrom it reached;
- (c) whether any arrest was made; and
- (d) the information obtained from arrested people and the action being taken against them and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As per available information, two terrorists recently arrested in Punjab were found possessing Chinese made .30 bore pistols. The consignment of arms/ammunition was obtained from Ferozepur areas. Both were arrested and action against them has been initiated as per the law. Cases have been registered u/s 3/4/5 Explosive Substances Act and u/s 17/18/19/20 Unlawful Activities (P) Act.

**Financial assistance to police stations in Indo-Pak border in Rajasthan**

‡3153. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of financial assistance given by the Central Government to the police stations situated at Indo-Pak border in Rajasthan to check criminal activities alongwith the type of activity for which this assistance has been given;
- (b) whether Government proposes to provide more financial assistance to check criminal activities in this area; and
- (c) if so, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Under the Scheme for Modernization of State Police Forces (MPF Scheme), the Ministry of Home Affairs provides financial assistance to State Governments, including Rajasthan, for the overall modernization of State police forces. Funds under the MPF Scheme are given to States for construction of police stations, outposts, residential buildings for lower subordinates and upper subordinates staff, procurement of weaponry, communication equipment, vehicles etc.

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†Original notice of the question was received in Hindi.